

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016**

**APPEAL NO. 138 OF 2016**

**APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016**

**APPEAL NO. 308 OF 2016 AND**

**APPEAL NO. 209 OF 2017**

**Dated: 19<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016**

**Haryana Power Purchase Center  
Vs.**

**Jhajjar Power Ltd. & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**Counsel for the Appellant(s)**

**: Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Ms. Ranjitha Ramachandran**

**Counsel for the Respondent(s)**

**: Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanoj Kumar  
Mr. Manpreet Lamba  
Ms. Priyal Modi for R-1**

**Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Mr. Nived Veerapanani  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra  
Mr. KartikaTripati for R-2**

**Mr. Venkatesh  
Mr. Sandeep Rajpurohit for R-3**

**APPEAL NO. 138 OF 2016**

:

**Jhajjar Power Ltd. .... Appellant(s)**  
**Vs.**  
**Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
 Mr. Ramanuj Kumar  
 Mr. Manpreet Lamba  
 Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
 Ms. Anushree Bardhan  
 Mr. Shubham Arya for R-1 & 2

Mr. Hemant Sahai  
 Ms. Puja Priyadarshini  
 Mr. Nived Veerapanani  
 Mr. Anurag Bansal  
 Ms. Sakshi Mehrotra for R-3

Mr. Venkatesh  
 Mr. Sandeep Rajpurohit for R-4

**APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016**

**Tata Power Delhi Distribution Ltd. .... Appellant(s)**  
**Vs.**  
**Jhajjar Power Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai  
 Ms. Puja Priyadarshini  
 Mr. Nived Veerapanani  
 Mr. Anurag Bansal  
 Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
 Mr. Ramanuj Kumar  
 Mr. Manpreet Lamba  
 Ms. Priyal Modi for R-1

Mr. M.G. Ramachandran  
 Ms. Ranjitha Ramachandran  
 for R-2 & R-3

Mr. Venkatesh

Mr. Sandeep Rajpurohit for R-4

**APPEAL NO. 308 OF 2016**

**Jhajjar Power Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Tata Power Delhi Distribution Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanuj Kumar  
Mr. Manpreet Lamba  
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Mr. Nived Veerapanani  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra for R-1

Mr. Venkatesh  
Mr. Sandeep Rajpurohit for R-2

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R-3

**APPEAL NO. 209 OF 2017**

**Tata Power Delhi Distribution Ltd.** ..... **Appellant(s)**  
**Vs.**  
**Jhajjar Power Ltd. & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Sahai  
Ms. Puja Priyadarshini  
Mr. Nived Veerapanani  
Mr. Anurag Bansal  
Ms. Sakshi Mehrotra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanuj Kumar  
Mr. Manpreet Lamba  
Ms. Priyal Modi for R-1

Mr. Venkatesh

Mr. Sandeep Rajpurohit for R-2

**ORDER**

As agreed by the learned counsel for the parties, list these matters for hearing on **20.11.2018.**

**(S.D. Dubey)**  
**Technical Member**

*Ts/js*

**(Justice Manjula Chellur)**  
**Chairperson**